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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 2425/1996

Tuesday, this the 19th November, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Ms. Suman Lata Dhawan D/O Shri  
Bhim Sain Dhawan,  
R/O 21, Shivaji Street,  
Pandit Park, Krishna Nagar Extn.,  
Delhi-110051. ... Applicant

( In Person )

-Versus-

Staff Selection Commission  
through its Secretary,  
Department of Personnel & Training,  
Ministry of Personnel, Public  
Grievances & Pensions,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi. ... Respondent

( By Shri Vijay Mehta, Advocate )

The application having been heard on 19.11.1996  
the Tribunal on the same day delivered the  
following :

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN —

Applicant challenges A-I order of respondent.  
Staff Selection Commission rejecting her application  
on the ground :

"Photograph not signed"

According to applicant, this requirement was not  
indicated in the invitation of applications. In our  
anxiety to get at the crux of the matter we offered  
applicant the services of a counsel free of cost.  
She declined this offer. We sent for the counsel  
for the Staff Selection Commission and required  
him to produce a copy of the notice and its

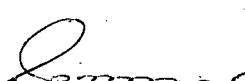
annexures. That was produced before us. In the instructions to candidates, Appendix-I of the application form (iv) it is stated :

"An application will be summarily rejected at any stage of the recruitment process for having incomplete information/wrong information/mis-representation of facts/left unsigned/ submitted without fee where due/without a signed photograph pasted at the appropriate place/not accompanied by attested copies..."

There is a clear stipulation as far as a signed photograph is concerned. These are domestic regulations which are not liable to be interdicted by a court in the light of the decision of the Supreme Court in Karnataka Public Service Commission & Ors. vs. B. M. Vijay Shankar & Ors. (1992) 2 SCC 206.

2. Application is dismissed.

Dated, 19th November, 1996.

  
( S. P. Biswas )  
Member (A)

  
( Chettur Sankaran Nair, J. )  
Chairman

/as/